



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

Website : [www.rbi.org.in](http://www.rbi.org.in)

ई-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001  
फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

May 6, 2009

**Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificate of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's name	Address of Registered office	Date of cancellation
1.	M/s Alps Motor Finance Limited	Flat U, South Patel Nagar Market, New Delhi-110008	March 25, 2009
2.	M/s Alliance Techno Projects Ltd.	7, Netaji Subhash Mar, New Delhi-110002	April 01, 2009
3.	M/s Rahul Finlease Private Limited	G-8/941, Sector 15, Rohini, New Delhi-110085	April 01, 2009
4.	M/s Dwaraka Leasing Limited	F-21, A First Floor, B Road, Lado Sarai, New Delhi-110030	April 01, 2009
5.	M/s Abhivadan Capital Services (Pvt.) Limited	E-4/21, First Floor, Krishna Nagar, New Delhi-110051	April 01, 2009
6.	M/s B.V.Leasing Limited	2994/2-B Ranjit Nagar, P.O. Patel Nagar, New Delhi-110008	April 01, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.